

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

**LOK SABHA
UNSTARRED QUESTION No. 3890
ANSWERED ON 24.03.2025**

‘WELFARE AND DEVELOPMENT OF ARTISTS IN BIHAR’

†3890. Shri Kaushalendra Kumar

Shri Rampriti Mandal:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is implementing any programme for the welfare and development of artists performing arts, culture, dance-drama and songs etc. in the State of Bihar;
- (b) whether such programmes are being implemented in all the States in the country and if so, the details thereof;
- (c) the details of the funds spent on the programme during the last five years; and
- (d) whether the Government intends to implement any such programme in the State of Bihar in future?

ANSWER

MINISTER OF CULTURE AND TOURISM

(GAJENDRA SINGH SHEKHAWAT)

- (a) & (b) Yes, Sir. The Ministry of Culture administers various Central Sector Schemes under which Financial Assistance is provided to eligible cultural organizations/individual artists for welfare and development of artists performing arts, culture, dance-drama and song etc. across the country including the state of Bihar. The brief of these schemes is given at **Annexure – I**
- (c) The year-wise, scheme-wise funds released to the cultural organizations/ individual artists during the last five years under various schemes in all states including the state of Bihar are given at **Annexure - II**.
- (d) All these schemes are Central Sector schemes and are already being implemented all across the country including the state of Bihar.

**Annexure referred to in reply of part (a) of the Lok Sabha
Unstarred Question No. 3890 for 24.03.2025**

**1. FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA
(REPERTORY GRANT)**

The objective of this scheme component is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. for imparting training to artists by their respective Guru on regular basis in line with Guru–Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in the field of theatre and 1 Guru and maximum 10 Shishyas in the field of music & dance. The Amount of Assistance for Guru is Rs.15000/- per month and for Shishya, the same is Rs.2000-10000/-per month depending upon the age of artist.

2. FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE: This scheme has following sub-components:

i. Financial Assistance to Cultural organizations with National Presence

To promote and support cultural organisations with national presence involved in promotion of art and culture throughout the country, this grant is given to such organisations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during any 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is upto Rs. 1 crore which can be increased upto Rs. 5 crore in exceptional cases.

ii. Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grants provided under CFPG is Rs.5 Lakh for an organization which can be increased to Rs. 20.00 lakhs in exceptional cases

iii. Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is upto Rs.10.00 lakhs per year for an organization which can be increased upto Rs.30.00 lakhs in exceptional cases.

iv. Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding is upto Rs. 30.00 lakhs per year for an organization which can be increased upto 1.00 crore in exceptional cases

v. Financial Assistance for Building Grants including Studio Theatres

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is Rs.50 Lakh in metro cities and Rs.25 Lakh in non- metro cities.

vi. Domestic Festivals and Fairs

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture. Rashtriya Sanskriti Mahotsavs (RSMs) are conducted through Zonal Cultural Centres (ZCCs) where a large number of artists from all over the country are engaged to showcase their talents. From November, 2015 onwards, fourteen (14) RSMs have been organized by Ministry of Culture in the country. During last three years, Rs. 38.67 Cr. has been released under this scheme.

3. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

The aim of the scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State / UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations, reputed not-for-profit organizations etc. for creation of new Large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme component also provides support for restoration, renovation, extension, alteration, up-gradation, modernization of existing cultural facilities (Rabindra Bhawans, Rangshalas) etc. Under this scheme component, the financial assistance for any project will normally be up to a maximum of Rs. 15.00 crore. Central financial assistance would be 90% of the total approved project cost and remaining 10% of the total approved project cost will be borne by the recipient State Govt./NGO or concerned organization for NER Projects and except NER, there is 60:40 ratio for central assistant and state share (matching share).

4. SCHEME OF SCHOLARSHIP AND FELLOWSHIP FOR PROMOTION OF ART AND CULTURE: The scheme consists of following three components:

i. Scheme for the Award of Fellowship to Outstanding Persons in the field of Culture

Upto 400 fellowships (200 Junior and 200 Senior) are awarded in a batch year to outstanding persons in the age group of 25 to 40 years (Jr.) and above 40 years (Sr.) in different cultural fields @ of Rs. 10,000/- p.m. and 20,000/-p.m. for the period of 2 years for cultural research. The Fellowship is released in four equal six-monthly instalments.

ii. Scheme for Scholarships to Young Artistes in Different Cultural Fields

Upto 400 Scholarships are awarded in a batch year. Under this scheme financial assistance is given to young artistes of outstanding promise in the age group of 18-25 years for advanced training within India in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual art, Folk, Traditional and Indigenous Arts and Light Classical Music etc. @ Rs. 5,000/- p.m. for 2 years. The Scholarship is released in four equal six-monthly instalments.

iii. Tagore National Fellowship for Cultural Research

The purpose of the Scheme Component is to invigorate and revitalize the various institutions under the Ministry of Culture (MoC) and other identified cultural institutions in the country, by encouraging scholars/ academicians to affiliate themselves with these institutions to work on projects of mutual interest. Upto 15 Fellowships (Rs.80,000/- p.m. + Contingency Allowance) and 25

Scholarships (Rs.50,000/- p.m. + Contingency Allowance) for a maximum period of 2 Years. The Fellowship is released in four equal six monthly installments.

5. FINANCIAL ASSISTANCE FOR VETERAN ARTISTS

The objective of this Scheme is to provide financial assistance maximum upto Rs.6.000/- p.m. to the old artistes and scholars aged 60 years above having annual income not exceeding Rs.72,000/- who have contributed significantly in their specialized fields of arts, letters etc. In the event of death of the beneficiary, the financial assistance is transferred to his/her spouse.

ANNEXURE-II

**Annexure referred to in reply of part (c) of the Lok Sabha
Unstarred Question No. 3890 for 24.03.2025**

FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA (REPERTORY GRANT)

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024*	
		No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs. authorized	Amount authorized for withdrawal (Rs.)
1.	Andhra Pradesh	-	-	2	4.18	2	5.52	6	16.42	16	40.38
2.	Arunachal Pradesh	-	-	1	4.80	-	-	-	-	-	-
3.	Assam	11	108.9	7	53.4	24	227.1	37	2214.54	54	277.54
4.	Bihar	23	151.74	33	181.6	30	190.8	64	363.82	158	697.37
5.	Chandigarh	-	-	1	14.16	1	14.16	5	49.20	10	69.96
6.	Chhattisgarh	-	-	-	-	-	-	-	-	9	33.52
7.	Delhi	43	348.66	54	439.6	63	535.16	98	793.36	161	1065.18
8.	Gujarat	4	13.20	8	44.96	5	29.16	4	27.84	13	71.42
9.	Haryana	11	49.68	4	21.94	4	30.84	24	93.06	23	124.2
10.	Himachal Pradesh	5	52.32	1	9.84	4	48.06	4	51.12	5	55.28
11.	Jammu & Kashmir	7	23.28	9	59.58	7	51.48	15	120.84	37	118.2
12.	Jharkhand	2	13.02	1	2.64	2	21.54	13	69.18	18	100.64
13.	Karnataka	76	624.30	47	291.9	60	470.04	113	807.4	201	1009.94
14.	Kerala	15	115.20	9	90.6	9	81.12	37	264.44	38	318.06
15.	Madhya Pradesh	33	231.3	42	294.12	34	236.5	73	525.48	106	687.19
16.	Maharashtra	26	197.76	23	156.04	33	237.36	41	307.66	97	625.7
17.	Manipur	49	382.38	62	420.5	96	669.78	147	900.72	173	973.68
18.	Mizoram	1	5.52	-	-	-	-	4	26.64	2	10.9
19.	Nagaland	-	-	-	-	1	5.52	2	8.88	1	6.96
20.	Odisha	18	91.62	22	107.0	27	152.16	55	289.2	115	515.29
21.	Pondicherry	2	11.28	2	12.72	-	-	5	50.04	3	32.52
22.	Punjab	4	17.40	3	24.48	5	37.44	6	43.56	10	66.68
23.	Rajasthan	5	31.80	2	16.32	9	57.12	17	95.20	32	123.52
25.	Sikkim	-	-	-	-	-	-	1	2.64	3	7.02
26.	Tamil Nadu	5	26.59	10	49.54	4	17.28	19	108.6	22	143.02
27.	Telangana	10	62.14	7	75.00	9	82.56	17	153.02	19	109.52
28.	Tripura	4	24.96	1	6.36	1	7.68	1	6.24	14	57.12
29.	Uttarakhand	6	9.72	6	20.86	5	23.04	16	80.86	17	65.96
30.	Uttar Pradesh	39	242.84	33	161.5	26	195.32	57	293.97	107	438.32
31.	West Bengal	175	1160.10	139	916.3	112	821.76	333	2060.80	418	2288.48
	Total	574	3995.75	529	3480.1	573	4248.58	1214	7824.73	1882	10133.5

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module,

the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

**Financial Assistance to Cultural Organizations with
National Presence including RK Mission**

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024*	
		No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs. authorized	Amount authorized for withdrawal (Rs.)
1.	Andhra Pradesh	-	-	-	-	-	-	1	22.5	1	7.50
2.	Assam	-	-	-	-	-	-	-	-	1	22.50
3.	Chandigarh	-	-	-	-	-	-	-	-	1	15.00
4.	Delhi	4	67.28	3	141.25	1	5.99	7	241.25	11	276.25
5.	Karnataka	1	7.44	0	0	0	0	1	22.5	-	-
6.	Kerala	-	-	-	-	-	-	-	-	1	18.75
7.	Maharashtra	1	5.81	0	0	0	0	-	-	1	15.00
8.	Madhya Pradesh	0	0	0	0	0	0	1	0.59	-	-
9.	Odisha	0	0	0	0	0	0	-	-	1	8.75
10.	Puducherry	0	0	0	0	0	0	1	3.75	-	-
11.	Rajasthan	0	0	1	21.25	1	5	1	37.5	1	26.25
12.	Uttar Pradesh	1	12.5	1	45	1	12.5	2	93.75	1	22.50
13.	West Bengal (NP)	0	0	0	0	2	6.75	-	-	2	37.50
14.	RK Mission, West Bengal	1	608	1	722.96	1	728	1	738.56	1	766.50
Total		8	701.03	6	930.46	6	758.24	15	1160.4	22	1216.5

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Cultural Function & Production Grant

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-24*	
		No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs. authorized	Amount authorized for withdrawal (Rs.)
1.	Andhra Pradesh	16	13.75	34	23.06	54	66.67	65	62.85	83	80.70
2.	Arunachal Pradesh	02	1.00	1	0.375	1	2.25	-	-	-	-
3.	Assam	20	20.13	35	30.12	25	34.66	48	96.21	39	41.54
4.	Bihar	43	52.18	51	42.94	67	95.26	123	203.20	126	164.08
5.	Chandigarh	-	-	7	11.75	4	8.25	01	0.50	3	21.69
6.	Chhattisgarh	-	-	6	8.75	6	13.03	03	5.50	4	7.50
7.	Delhi	102	195.13	144	263.21	119	263.42	167	408.06	204	384.02
8.	Goa	1	0.375	1	0.75	2	3.75	01	0.625	-	-
9.	Gujarat	7	8.50	13	18.43	11	19.12	17	23.40	16	12.34
10.	Haryana	18	24.18	28	43.26	24	42.43	28	62.59	36	74.72
11.	Himachal Pradesh	5	5.96	7	4.20	14	21.91	08	11.00	15	25.75
12.	Jammu & Kashmir	12	16.32	32	28.31	41	43.63	52	50.33	49	45.00
13.	Jharkhand	2	2.50	1	0.50	6	11.37	11	14.26	7	8.75
14.	Karnataka	146	121.78	194	205.70	203	284.60	218	349.42	220	228.10
15.	Kerala	16	28.00	23	37.03	28	57.52	30	48.38	30	58.27
16.	Madhya Pradesh	51	47.59	77	79.78	94	200.12	141	264.90	161	274.50
17.	Maharashtra	21	38.97	34	56.27	27	63.63	56	104.12	34	42.26
18.	Manipur	60	63.11	112	112.69	93	115.04	162	196.17	126	137.03
19.	Mizoram	-	-	2	3.00	2	1.50	-	-	-	-
20.	Nagaland	3	4.50	3	1.04	2	2.25	5	4.62	4	1.35
21.	Odisha	55	64.79	131	173.81	149	182.99	180	296.88	168	312.68
22.	Pondicherry	2	2.37	-	-	1	3.00	-	-	-	-
23.	Punjab	8	14.87	5	8.60	13	22.21	12	23.27	11	26.4
24.	Rajasthan	34	40.70	38	28.31	33	63.81	48	81.16	57	82.28
25.	Sikkim	1	3.37	-	-	-	-	-	-	-	-
26.	Tamil Nadu	8	14.58	27	46.15	21	34.84	15	18.87	11	13.23
27.	Telangana	7	6.30	16	19.77	9	13.87	16	16.87	16	23.11
28.	Tripura	7	13.19	4	6.50	5	5.75	16	16.15	14	13.49
29.	Uttarakhand	7	7.77	14	14.36	16	14.78	24	28.11	34	40.80
30.	Uttar Pradesh	131	126.78	202	167.15	235	274.55	278	343.33	268	410.75
31.	West Bengal	190	260.66	229	216.09	310	364.14	410	544.44	352	344.72
	Total	975	1199.0	1471	1651.9	1615	2330.3	2135	3275.2	2088	2935.06

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas

(Rs. In lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024*	
		No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs. authorized	Amount authorized for withdrawal (Rs.)
1.	Arunachal Pradesh	19	63.12	26	98.25	32	103.5	41	117.95	34	80
2.	Sikkim	--	--	06	26.50	06	16.50	04	10.00	3	12
3.	Himachal Pradesh	21	55.67	26	69.00	37	90.25	42	98.52	43	100.5
4.	UT of Jammu & Kashmir	17	25.71	14	21.50	43	73.25	69	117.02	24	39
5.	Ladakh	05	12.00	07	24.50	06	18.00	11	34.00	2	5.5
6.	Uttarakhand	34	73.45	49	96.25	79	171.97	58	91.24	53	74.00
Total		96	229.9	128	336.0	203	473.47	225	468.73	159	311.00

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art
(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024*	
		No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs. authorized	Amount authorized for withdrawal (Rs.)
1.	Arunachal Pradesh	29	239.27	31	271.8	46	394.06	57	18.1	60	452.31
2.	Andhra Pradesh	0	0	3	10.5	7	5.45	2	8	10	9.18
3.	Assam	0	0	6	20.53	7	22.49	9	30	18	78
4.	Bihar	1	4.5	1	3	2	7.5	2	8.5	2	8.5
5.	Chandigarh	0	0	4	23.5	10	69.5	7	49.5	4	40
6.	NCT of Delhi	1	10	3	30	4	31.76	6	44.47	2	9.45
7.	Himachal Pradesh	35	142.2	63	335.6	81	375.5	78	550.9	39	197.63
8.	UT of Jammu & Kashmir	0	0	1	7.5	1	7.5	6	23.5	4	20
9.	UT of Ladakh	24	97.8	57	271.5	89	523.0	45	319.62	54	296.42
10.	Karnataka	7	23.5	27	204.02	38	212.59	33	272.8	13	72.78
11.	Kerala	0	0	0	0	0	0	1	13.5	0	0
12.	Mizoram	0	0	1	7.5	0	0	0	0	0	0
13.	Madhya Pradesh	0	0	0	0	0	0	5	29	4	30
14.	Maharashtra	0	0	4	20	3	15	11	38.25	16	48
15.	Manipur	0	0	8	15.95	0	0	2	5.5	3	9.5
16.	Orissa	0	0	0	0	0	0	1	5	2	12
17.	Punjab	0	0	0	0	0	0	2	8.5	2	10
18.	Sikkim	2	15.25	1	9.04	2	37.5	0	0	16	109.93
19.	Tripura	2	12.5	5	39.5	10	82.91	7	37.5	8	44.5
20.	Tamil Nadu	0	0	1	5	1	5	0	0	2	10
21.	Telangana	0	0	1	15	0	0	2	22.5	3	30
22.	Uttarakhand	21	128.9	18	168.1	34	310.8	26	252.4	5	35.5
28.	Uttar Pradesh	3	6.9	12	50.53	19	110.3	27	195.28	13	51,15
29.	West Bengal	17	24.02	29	99.25	12	40.22	72	168	96	180.2
Total		142	704.9	276	1607.9	366	2251.1	401	2601	376	1703.9

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Building Grants including Studio Theatre Scheme

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024*	
		No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt. authorized	Amount authorized for withdrawal (Rs.)
1.	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0
2.	Arunachal Pradesh	1	15	1	15	0	0	0	0	0	0
3.	Assam	3	45	2	15.4	2	10.3	1	5.4	0	0
4.	Bihar	0	0	0	0	0	0	1	0.6	1	6
5.	Chhattisgarh	1	10	1	7.5	0	0	1	7.5		
6.	Delhi	4	44.35	1	6.6	1	10.25	1	4	2	11.20
7.	Haryana	3	45	0	0	0	0	0	0		
8.	Himachal Pradesh	4	38.44	1	7.5	3	20.82	1	12.79	1	6
9.	Jammu and Kashmir	1	1.5	0	0	0	0	0	0	0	0
10.	Karnataka	3	18.96	2	14	6	49.8	3	26.4	1	25
11.	Kerala	0	0	0	0	0	0	1	1.4	0	0
12.	Madhya Pradesh	1	4.8	2	7.26	1	4	0	0	0	0
13.	Maharashtra	0	0	1	8.8	2	5.4	0	0	2	8
14.	Manipur	1	0.8	6	31.1	2	11.93	4	15.98	6	35.23
15.	Nagaland	1	15	3	27	0	0	0	0	0	0
16.	Odisha	0	0	4	12.73	1	4	0	0	0	0
17.	Puducherry	0	0	0	0	0	0	0	0	0	0
18.	Punjab	0	0	0	0	1	1.2	0	0	0	0
19.	Rajasthan	0	0	1	10	0	0	1	7.5	1	2
20.	Tamil Nadu	0	0	0	0	0	0	0	0	0	0
21.	Telangana	0	0	1	2.86	0	0	1	4.29	0	0
22.	Uttarakhand	0	0	1	5.51	0	0	0	0	0	0
23.	West Bengal	3	34.62	2	22.2	3	15.35	5	34.62	1	15
TOTAL		26	273.4	29	193.4	22	133.05	21	123.48	15	108.43

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

**FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL
COMPLEXES (TCC)**

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024*	
		No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)
1.	Arunachal Pradesh	3	1307	-	-	-	-	-	-	-	-
2.	Karnataka	-	-	-	-	1	254.7	-	-	-	-
3.	Madhya Pradesh	-	-	-	-	-	-	-	-	2	1131.52
4.	Meghalaya							1	500.0	-	-
5.	Nagaland	1	450	-	-	-	-	-	-	-	-
6.	Rajasthan	-	-	-	-	1	94.5	-	-	-	-
7.	Tamil Nadu	-	-	1	596	-	-	-	-	-	-
8.	Uttar Pradesh	-	-	-	-	-	-	-	-	1	337.1
	Total	4	1757	1	596	2	349.2	1	500.00	3	1468.63

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations. During the year 2023-24, an amount of Rs.369.57 lakh was released to concerned CNA. Out of total released amount of Rs.369.57 lakhs, an amount of Rs.337.11 has been authorized to 01 organization.

Senior / Junior Fellowships to Outstanding Persons in the Fields of Culture

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024	
		No. of Fellows	Amount (Rs.)	No. of Fellows	Amount (Rs.)	No. of Fellows	Amount (Rs.)	No. of Fellows	Amount (Rs.)	No. of Fellows	Amount (Rs.)
1.	Andhra Pradesh	8	6.00	12	9.60	10	13.20	12	17.40	12	11.40
2.	Arunachal Pradesh	4	3.00	1	2.40	01	2.40	-	-	02	1.20
3.	Assam	55	42.00	43	37.20	51	75.60	50	58.80	70	69.60
4.	Bihar	39	31.20	29	27.60	23	32.40	31	48.00	47	44.40
5.	Chandigarh	2	1.20	2	1.20	-	-	03	3.60	-	-
6.	Chhattisgarh	30	24.00	16	14.40	22	30.00	08	11.40	12	12.00
7.	Delhi	86	68.40	121	117.60	113	200.80	116	178.20	101	100.80
8.	Goa	3	2.40	4	4.20	06	12.00	01	2.40	-	-
9.	Gujarat	13	12.00	20	18.60	22	37.20	18	27.00	23	21.60
10.	Haryana	20	16.80	28	24.00	18	33.60	27	40.20	27	30.00
11.	Himachal Pradesh	10	7.20	2	2.40	02	2.40	07	7.20	04	3.00
12.	Jammu & Kashmir	7	5.40	6	4.80	07	13.20	14	19.80	13	10.20
13.	Jharkhand	20	18.00	24	22.20	23	44.40	15	17.40	24	30.60
14.	Karnataka	129	123.60	62	55.20	62	100.80	43	61.20	57	64.80
15.	Kerala	82	98.40	57	52.20	43	68.40	62	85.20	60	54.00
16.	Madhya Pradesh	70	56.40	67	64.20	67	104.40	62	93.00	82	76.20
17.	Maharashtra	74	59.40	82	66.00	75	121.80	84	118.80	85	84.00
18.	Manipur	59	46.80	33	31.20	58	102.20	33	37.20	62	60.00
19.	Meghalaya	-	-	-	-	01	2.40	2	1.20	-	-
20.	Nagaland	-	-	2	1.20	03	4.80	2	1.80	03	3.00
21.	Odisha	80	63.60	91	85.20	108	171.40	89	129.60	90	93.60
22.	Pondicherry	2	1.80	4	3.60	04	7.20	04	7.20	02	1.80
23.	Punjab	18	14.40	8	5.40	08	12.00	06	7.20	11	10.20
24.	Rajasthan	34	27.60	28	27.60	35	63.20	27	39.60	34	33.00
25.	Tamil Nadu	8	6.00	15	13.80	22	45.60	19	24.60	15	15.00
26.	Telangana	20	15.60	25	21.60	17	27.60	22	27.00	28	28.80
28.	Tripura	10	7.20	4	2.40	06	8.40	03	3.60	06	7.80
29.	Uttarakhand	5	4.20	15	12.60	10	14.40	13	21.00	13	12.60
30.	Uttar Pradesh	52	41.40	114	100.80	103	167.20	120	154.80	158	146.40
31.	West Bengal	36	28.20	67	59.40	81	115.00	87	118.20	100	93.00
Total		976	832.20	982	888.60	1001	1634.0	980	1362.6	1141	1119.0

Scholarship to Young Artists in Different Cultural Fields (SYA)

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2020-24	
		No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)
1.	Andaman & Nicobar	-	-	-	-	-	-	-	-	03	0.90
2.	Andhra Pradesh	20	6.00	21	6.30	20	6.00	03	0.90	09	2.70
3.	Arunachal Pradesh	6	1.80	8	2.40	08	2.40	01	0.30	05	1.50
4.	Assam	62	18.60	59	17.70	56	16.80	28	8.40	89	26.70
5.	Bihar	36	10.80	45	13.50	43	12.90	16	4.80	63	18.90
6.	Chandigarh	3	0.90	2	0.60	03	0.90	03	0.90	09	2.70
7.	Chhattisgarh	29	8.70	35	10.50	35	10.50	10	3.00	50	15.00
8.	NCT of Delhi	60	18.00	58	17.40	72	24.00	21	6.30	73	21.90
9.	Goa	2	0.60	4	1.20	04	1.20	02	0.60	06	1.80
10.	Gujarat	17	5.10	25	7.50	26	7.80	05	1.50	23	6.90
11.	Haryana	25	7.50	30	9.00	22	6.60	05	1.50	25	7.50
12.	Himachal Pradesh	4	1.20	8	2.40	04	1.20	-	-	04	1.20
13.	Jammu & Kashmir	13	3.90	20	6.00	16	4.80	01	0.30	09	2.70
14.	Jharkhand	17	5.10	13	3.90	17	5.10	08	2.40	24	7.20
15.	Karnataka	63	18.90	105	31.50	80	24.00	30	9.00	97	29.10
16.	Kerala	52	15.60	91	27.30	74	22.20	20	6.00	71	21.30
17.	Madhya Pradesh	105	31.50	120	36.00	128	38.40	27	8.10	131	39.30
18.	Maharashtra	111	33.30	130	39.00	132	39.60	40	12.00	127	38.10
19.	Manipur	31	9.30	30	9.00	30	9.00	08	2.40	39	11.70
20.	Mizoram	1	0.30	1	0.30	01	0.30	-	-	-	-
21.	Odisha	61	18.30	72	21.60	75	22.50	25	7.50	97	29.10
22.	Pondicherry	3	0.90	2	0.60	02	0.60	-	-	-	-
23.	Punjab	10	3.00	16	4.80	14	4.20	04	1.20	11	3.30
24.	Rajasthan	21	6.30	20	6.00	21	6.30	10	3.00	37	11.10
28.	Sikkim	-	-	1	0.30	02	0.60	01	0.30	03	0.90
29.	Tamil Nadu	21	6.30	26	7.80	37	11.10	18	5.40	51	15.30
30.	Telangana	4	1.20	13	3.90	12	3.60	03	0.90	13	3.90
31.	Tripura	4	1.20	3	0.90	03	0.90	02	0.60	10	3.00
32.	Uttarakhand	9	2.70	12	3.60	08	2.40	03	0.90	16	4.80
33.	Uttar Pradesh	132	39.60	134	40.20	153	45.90	35	10.50	134	40.20
33.	West Bengal	164	49.20	161	48.30	195	58.50	67	20.10	278	83.70
Total		1086	325.8	1265	379.50	1293	390.3	396	118.8	1507	452.40

Tagore National Fellowship for Cultural Research (TNFCR)

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024	
		No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)
1.	Andhra Pradesh	-	-	-	-	-	-	-	-	02	13.50
2.	Chandigarh	01	3.60	-	-	01	6.00	-	-	-	-
3.	Delhi	-	-	01	4.80	1	2.65	-	-	-	-
4.	Maharashtra	04	17.13	01	3.60	04	30.10	-	-	01	3.60
5.	Tamil Nadu	-	-	02	9.05	-	-	-	-	-	-
6.	Telangana	-	-	03	10.80	1	13.50	-	-	03	18.00
Total		05	20.73	07	28.25	07	52.25	-	-	06	35.10

Financial Assistance for Veteran Artists

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024*	
		No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)
1.	Andhra Pradesh	54	22.16	29	5.1	89	72.29	148	84.66	191	153.30
2.	Assam	5	1.92	2	0.96	1	0.48	1	1.57	3	2.41
3.	Bihar	-	-	-	-	-	-	-	-	14	15.47
4.	NCT of Delhi	-	-	-	-	-	-	-	-	8	5.87
5.	Haryana	1	0.04	-	-	1	0.93	2	0.56	4	3.69
6.	Jharkhand	8	1.11	8	2.28	5	3.00	7	3.59	4	3.88
7.	Karnataka	102	30.29	144	29.97	146	59.55	130	64.32	344	341.98
8.	Kerala	83	13.34	24	8.18	57	24.49	51	25.3	67	64.21
9.	Madhya Pradesh	16	5.41	6	2.44	12	5.04	6	3.86	7	6.95
10.	Maharashtra	324	85.86	206	106.61	448	190.49	740	273.49	1239	795.97
11.	Manipur	13	3.08	9	3.36	16	7.84	5	0.6	13	14.7
12.	Nagaland	1	0.04	1	0.48	2	0.92	1	0.12	2	3.28
13.	Odisha	238	84.04	355	119.46	828	276.95	966	306.77	1460	1063.4
14.	Rajasthan	5	0.87	2	0.07	2	1.23	2	0.71	2	1.36
15.	Tamil Nadu	36	9.92	6	0.87	22	15.49	21	14.6	41	46.96
16.	Telangana	163	86.18	86	53.2	342	217.29	489	268.16	293	274.94
17.	Tripura	2	0.06	1	0.24	2	0.92	1	0.12	-	-
18.	Uttar Pradesh	8	3.2	9	5.12	46	13.08	58	15.46	82	67.24
19.	Uttarakhand	-	-	-	-	-	-	-	-	2	2.43
20.	West Bengal	25	8.26	37	5.09	32	12.31	27	11.71	35	28.53
	Total	1084	355.82	925	343.46	2051	902.30	2655	1075.6	3811	2896.57
	LIC	2104	1461.78	1075	527.85	978	639.87	996	783.58	-	-
	G. Total	3188	1817.6	2000	871.31	3029	1542.17	3651	1859.18	3811	2896.57

*From 2023-24 onwards, disbursement of financial assistance through LIC has been discontinued and the same is directly being released by the Ministry of Culture through Canara Bank (Disbursing agency for the scheme)